

**Central Administrative Tribunal Lucknow Bench  
Lucknow**

**Original Application No. 406/2011**

**This, the 25<sup>th</sup> day of April, 2012**

**Hon'ble Justice Sri Alok Kumar Singh, Member(J)  
Hon'ble Sri S. P. Singh, Member (A)**

Vimla Devi, aged about 41 years, wife of Late Chhotey Lal Trivedi: Permanent resident: Village Poorey Avadha H/o Aiskapur post Tiwari pur Tahsil and P.S. Ram Sanehi Ghat district Barabanki.

**Applicant**

**By Advocate Sri B.P. Nigam.**

**VERSUS**

1. Chief General Manager, B.S.N.L T.T, Lucknow.
2. Divisional Engineer B.S.N.L. Rampur.
3. District Manager Telecom, Badaun.
4. Sub Divisional Engineer (Phones) B.S.N.L. Badaun.

**Respondents**

**By Advocate Sri G. S. Sikarwar.**

**ORDER (Dictated in open court)**

**By Hon'ble Justice Sri Alok Kumar Singh, Member (J):**

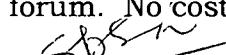
M.P. No. 220/12: This is a formal application for taking the preliminary objections. Allowed. It is taken on record.

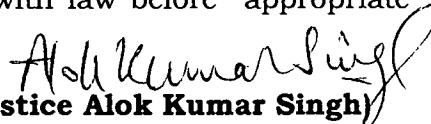
2. M. P. No. 222/12: This is another application for condonation of delay in filing preliminary objections. Allowed.

4. Heard on the point of territorial jurisdiction.

5. According to preliminary objection raised on behalf of the respondents, this O.A. has been filed mainly against the official respondents No. 3 and 4 who are situated at Budaun where the applicant is also working as casual labor in the office of TDM Budaun which is beyond territorial jurisdiction of this Tribunal. It is further submitted that neither case of action wholly or in part had arisen to the applicant for filing the present O.A. before this Tribunal. In this regard, attention of the Tribunal has also been drawn towards Rule 6(1) of CAT (Procedure) Rules, 1987 which we have gone through. The learned counsel for the applicant fairly concedes, but requests that liberty may be given to him to file afresh O.A. before appropriate forum i.e. CAT, Allahabad.

5. In view of the above, this O.A is dismissed with liberty to file the applicant to file afresh O.A. in accordance with law before appropriate forum. No costs.

  
**(S.P. Singh)**  
**Member (A)**

  
**(Justice Alok Kumar Singh)**  
**Member (J)**

Viday